

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 04
(IB)-1371(PB)/2019

IN THE MATTER OF:

Corporation Bank

..... Petitioners/Applicant

v.

M/s. Hytho Power Corporation Ltd.

..... Respondent

Under Section 7 of Insolvency and Bankruptcy Code, 2016

Order delivered on 04.06.2019

Coram:

Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

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For the Respondent

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ORDER

No one has put in appearance on behalf of the applicant. In the interest of justice hearing is deferred to 14.06.2019.



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)



(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)

04.06.2019
Ritu Sharma